

।आयकर अपीलीय अधिकरण न्यायपीठ नागपुर में।
**IN THE INCOME TAX APPELLATE TRIBUNAL,
NAGPUR BENCH : : NAGPUR**

[VIRTUAL HEARING AT PUNE]

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL
MEMBER AND
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

आयकर अपील सं. / ITA No.26/NAG/2022
निर्धारण वर्ष / Assessment Year : 2017-18

Golechha Housing & Infrastructure Pvt. Ltd., 2 Arihant Apartments, M-6, Laxminagar, Nagpur – 440022. PAN: AABCG 3548 D	V S	The Pr.CIT, Nagpur-1
Appellant / Assessee		Respondent / Revenue

Assessee by	Shri Shikha Loya – CA
Revenue by	Shri Kailash G.Kanojiya – CIT(DR)
Date of hearing	26/10/2023
Date of pronouncement	30/10/2023

आदेश/ ORDER

PER DR. DIPAK P. RIPOTE, AM:

This appeal filed against the order of Id.Principal Commissioner of Income Tax, Nagpur-1, dated 18.01.2022 under section 263 of the Act, 1961 for the Assessment Year 2017-18.

Submission of Id.AR :

2 The Id.Authorised Representative(Id.AR) of the assessee filed a paper book. The Id.AR invited our attention to the assessment order

passed for the A.Y. 2017-18 to give effect to the order under section 263 and explained that no addition has been made in the said order. Ld.AR explained that assessee wish to withdraw the appeal.

Findings & Analysis :

3. It is observed that order under section 143 r.w.s 263 of the Act dated 18.12.2019 has been passed on 29.03.2023 to give effect to the order under section 263 of the Act dated 18.01.2022. No addition has been made in the said order. Therefore, this appeal becomes infructuous, accordingly, grounds of appeal are dismissed as infructuous.

4. In the result, appeal of the assessee is dismissed as infructuous.

Order pronounced in the open Court on 30th October, 2023.

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Sd/-
(DR. DIPAK P. RIPOTE)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 30th Oct, 2023/ SGR*

आदेश की प्रतिलिपिअग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), concerned.
4. The Pr. CIT, concerned.
5. विभागीयप्रतिनिधि,आयकर अपीलीय अधिकरण, नागपुर बेंच,
नागपुर/ DR, ITAT, Bench, Nagpur.

6. गार्डफ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// TRUE COPY //

Senior Private Secretary
आयकर अपीलिय अधिकरण, पुणे/ITAT, Pune.